

NAME OF CORPOATE DEBTOR : M/S JTPL PRIVATE LIMITED

DATE OF COMMENCEMENT OF CIRP : 15TH APRIL 2024

LIST OF CREDITORS AS ON : 7TH MAY 2024

**LIST OF SECURED FINANCIAL CREDITORS (OTHER THEN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)**

**( AMOUNT IN Rs )**

S.NO	NAME OF CREDITOR	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED					AMOUNT OF CONTINGENT CLAIM Rs.	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET-OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS, IF ANY	
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY?						VOTING PERCENTAGE
1	UNION BANK OF INDIA	23.04.2024	5,21,36,33,756	5,21,36,33,756	Claim against Corporate Guarantee of JTPL Pvt Ltd against borrowng of Kwality Limited.	YES	YES	NO	18.95%	-	-	-	-	The claim submitted by Union Bank of India is provisionally admitted for Rs.521,36,33,756.27/-
2	BANK OF BARODA	23.04.2024	3,74,11,18,283	3,74,11,18,283		YES	YES	NO	13.60%	-	-	-	-	The claim submitted by Bank of Baroda is provisionally admitted for Rs. 374,11,18,282.61/-
3	INDIAN BANK	26.04.2024	1,93,35,21,534	1,93,35,21,534		YES	YES	NO	7.03%	-	-	-	-	The claim submitted by Indian Bank is provisionally admitted for Rs. 193,35,21,533.99/-
4	IDBI BANK LTD	29.04.2024	2,46,60,44,618	2,46,60,44,618		YES	YES	NO	8.96%	-	-	-	-	The claim submitted by IDBI Bank Ltd is provisionally admitted for Rs. 246,60,44,618.19/-
5	BANK OF INDIA	30.04.2024	4,66,36,42,545	4,65,34,46,844		YES	YES	NO	16.91%	-	-	1,01,95,701	-	The claim is provisionally admitted for Rs. 465,34,46,844/- after adjusting the excess amount claimed as Interest for the period 16.04.20204 to 30.04.2024 amounting to Rs. 1,01,95,701/-.
6	CANARA BANK	30.04.2024	2,78,19,29,430	2,78,19,29,430		YES	YES	NO	10.11%	-	-	-	-	The claim submitted by Canara Bank is provisionally admitted for Rs. 278,19,29,429.94/-
7	DHANLAXMI BANK LTD	30.04.2024	72,37,53,195	72,37,53,195		YES	YES	NO	2.63%	-	-	-	-	The claim submitted by Dhanlaxmi Bank Limited is provisionally admitted for Rs. 72,37,53,195.20/-.
8	CENTRAL BANK OF INDIA	01.05.2024	2,87,19,19,069	2,65,68,82,060		YES	YES	NO	9.66%	-	-	21,50,37,009	-	The claim is provisionally admitted for Rs. 265,68,82,060/- after adjusting double impact of penal Interest amounting to Rs. 21,50,37,009/-.
9	IFCI LTD	30.04.2024	2,89,00,00,079	2,88,75,12,826		YES	YES	NO	10.50%	-	-	24,87,253	-	The claim is provisionally admitted for Rs. 288,75,12,826/- after adjusting Interest on expenses i.e Rs. 24,87,253/-
10	KARUR VYSYA BANK	23.04.2024	45,39,01,178	45,39,01,178		YES	YES	NO	1.65%	-	-	-	-	The claim submitted by Karur Vysya Bank is provisionally admitted for Rs. 45,39,01,177.99/-
<b>TOTAL</b>			<b>27,73,94,63,688</b>	<b>27,51,17,43,725</b>					<b>100.00%</b>	-	-	<b>22,77,19,963</b>		

Sd-  
**CMA Sandeep Goel**  
**Interim Resolution Professional**  
**M/s JTPL Private Limited**

**Date: 07.05.2024**  
**Place: New Delhi**